

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 167 of 2013

Dated : 5th September, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Power Grid Corporation of India Ltd. ...Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) :

ORDER

Mr. M.G. Ramachandran, Learned Counsel for the Appellant informed that notice has been served on the Respondents and undertakes to file affidavit of service on or before 06.09.2013. Nobody has entered appearance on behalf of the Respondents.

Post the matter for hearing on **18.09.2013.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

mk/pg